

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/221(KB)2021
IA(I.B.C)/915(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	PIVOTROOTS DIGITAL PRIVATE LIMITED VS BASICFIRST LEARNING (OPC) PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Rakhi Purnima Paul, Adv. : For IRP

ORDER

1. Ld. Counsel for the IRP present.
2. Ld. Counsel appearing for applicant seeks one weeks' time to file supplementary affidavit placing on record Form-H and other compliances as required under IBC 2016. Time is allowed.
3. Post this matter on **12/3/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**